GOVERNMENT OF INDIA MINISTRY OFPOWER RAJYA SABHA QUESTION NO21.12.2009 ANSWERED ON IMPLEMENTATION OF RGGVY IN BIHAR.

447 Shri Tariq Anwar

Will the Minister of COALCOALPOWER be pleased to state :-

- (a) the details of the projects of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in various districts of Bihar indicating the village electrification infrastructure and the number of households benefited under this scheme;
- (b) the number of Below Poverty Line/Scheduled Caste houses proposed to be electrified under this scheme during the current year;
- (c) the funds allocated to the State under this scheme during the previous and the current year;
- (d) whether funds have been fully utilized by the State Government; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF POWER

(SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 447 TO BE ANSWERED IN THE RAJYA SABHA ON 21.12.2009 REGARDING IMPLEMENTATION OF RGGVY IN BIHAR.

- (a) :Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 43 Projects for 38 districts covering 23,211 un/de-electrified villages and 27.62 lakh Below Poverty Line (BPL) households have been sanctioned at an estimated cost of Rs.2975.89 crores for the State of Bihar. Rs.2486.44 crores have been released to the State of Bihar upto 30.11.2009. Cumulatively, 17,520 unelectrified villages have been electrified and 8.53 lakh BPL connections have been released upto 30.11.2009. The District-wise coverage and achievement of un/de-electrified villages and release of BPL connections for the sanctioned projects under RGGVY in Bihar, is at Annex.
- (b) :3,10,200 BPL connections including Scheduled Caste BPL households are proposed to be released during the year 2009-10 under the sanctioned projects of RGGVY in Bihar. During current year, as on 30.11.2009, electricity connections to 3,10,995 BPL households have been released.
- (c) to (e): There is no upfront allocation of funds for any State including Bihar under RGGVY. The funds are released in installments based on the utilization of previous installments. Rs.695.90 crore during 2008-09 and Rs.192.80 crore during 2009-10 (till 30.11.2009) have been disbursed in Bihar.